

**Alleged Embezzlement of Funds at
Jaunpur City Station**

1154. SHRI RAJNATH SONKAR SHASTRI: Will the Minister of RAILWAYS be pleased to state that;

(a) whether huge amounts pertaining to Parcel, Luggage, Sale of railway tickets and other heads have been misappropriated without depositing them in the railway fund at Jaunpur City Station of Lucknow Railway Division of Northern Railway during December, 92.

(b) if so, the amount so misappropriated and the action taken against the guilty officials;

(c) whether such incidents have also occurred at other Railway stations of Northern Railway during the last three years; and

(d) if so, the details of the action taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.C. LENKA): (a) Yes, Sir.

(b) Rs. 11,66,229.25/- has been misappropriated by the Station Supdt. Jaunpur City Station. FIR has been lodged against the guilty official and reference has also been made to SP/CBI/ Lucknow for making a raid at his premises and for conducting further investigations.

The official has also been placed under suspension and has been issued a Charge-sheet for major penalty.

(c) Yes, Sir. 143 more cases of misappropriation of cash amounting to Rs. 7,89,637/- have been detected over North-

ern Railway during the last three years.

(d) 143 employees have been held responsible for the above cases. Charge-sheets for major penalty have been issued against 40 and Charge-sheets for minor penalty have been issued against 98. 5 employees are under suspension. 7 employees have been removed/dismissed.

Consumer Cooperative Societies

1155. SHRI SHIVRAJ SINGH CHAUHAN: Will the Minister of CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state:

(a) the total number of Consumer Co-operative Societies opened in the urban areas of various States during 1992-93, State-wise;

(b) the target fixed for this purpose for 1993-94;

(c) whether any external assistance is being received for running these cooperative societies; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION AND MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KAMALUDDIN AHMED): (a) and (b). Cooperation is a state subject. Opening, Registration and all activities relating to Cooperative Societies are governed under the concerned State Cooperative Societies Act and Rules and these Societies are supervised by the Registrar of Cooperative Societies of the respective States. The information asked for is not available with the Ministry and has been called for from the State Govern-